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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4384/2020& CM No.15780/2020

COL. LAXMI NARAYAN (RETD.) & ORS. Petitioners
Through Mr.Gautam Swarup, Ms.Gunjan
Jindal,Mr.Kartikeya Jaiswal, Advs.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through

Mr.Atmaram N.S. Nadkarni, Sr. Adv. with Dr.Harsh Pathak, Mrs.Shaveta Mahajan, Ms.Maya Pathak, Mr.Sidharth Shukla, Mr.Salvador Santosh Rebello, Mr.Mohit Choubey, Advs. for R-1.

Mr.Chetan Sharma, ASG with Mr.Kirtiman Singh, CGSC for UOI with Mr.Waize Ali Noor, Mr.Rohan Anand, Mr.Amit Gupta, Mr.R.V.Prabhat and Mr.Anish Roy, Advs.

(24) W.P.(C) 5236/2020& CM No.18871/2020

IB LOGISTICS PVT. LTD. Petitioner

Through Mr.Gopal Jain, Sr. Adv. with

Ms.Shweta Bharti, Mr.Manoj Kumar, Mr.J.K. Chaudhary, Mr.Shantanu Malik and Mr.Ankit Jain, Advs.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through Mr.Atmaram N.S. Nadkarni, Sr. Adv.

with Dr. Harsh Pathak.





Mrs.ShavetaMahajan, Ms.Maya Pathak, Mr.Sidharth Shukla, Mr.Salvador Santosh Rebello, Mr.Mohit Choubey, Advs. for R-1 and 2. Mr.Chetan Sharma, ASG with Mr.Kirtiman Singh, CGSC for UOI with Mr.Waize Ali Noor, Mr.Rohan Anand, Mr.Amit Gupta, Mr.R.V.Prabhat and Mr.Anish Roy, Advs.

(25) W.P.(C) 5470/2020& CM No.19719/2020

LN LOGISTICS PRIVATE LIMITED Petitioner

Through Ms.Shweta Bharti, Mr.Manoj Kumar,

Mr.J.K. Chaudhary, Mr.Shantanu Malik and Mr.Ankit Jain, Advs.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through

Mr. Atmaram N.S. Nadkarni, Sr. Adv. with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Ms. Maya Pathak, Mr. Sidharth Shukla, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey, Advs. for R-1 and 2.

Mr.Chetan Sharma, ASG with Mr.Kirtiman Singh, CGSC for R-3 to 5 with Mr.Waize Ali Noor, Mr.Rohan Anand, Mr.Amit Gupta, Mr.R.V.Prabhat and Mr.Anish Roy, Advs.

(26) W.P.(C) 5237/2020& CM No.18873/2020

COL.YASHPAL SINGH SINDHU & ORS. Petitioners





Through Ms.AnkitaAggarwral, Adv.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through

Mr.Atmaram N.S. Nadkarni, Sr. Adv. with Dr.Harsh Pathak, Mrs.Shaveta Mahajan, Ms.Maya Pathak, Mr.Sidharth Shukla, Mr.Salvador Santosh Rebello, Mr.Mohit Choubey, Advs. for R-1 and 2.

Mr.Chetan Sharma, ASG with Mr.Kirtiman Singh, CGSC for UOI with Mr.Waize Ali Noor, Mr.Rohan Anand, Mr.Amit Gupta, Mr.R.V.Prabhat and Mr.Anish Roy, Advs.

CORAM: HON'BLE MR. JUSTICE NAVIN CHAWLA ORDER 10.09.2020

This hearing has been held by video conferencing.

The learned senior counsel appearing on behalf of the respondent no.1 submits that a meeting to resolve the issuesislikely to be held in the coming week.

Rejoinder(s), if any, be filed before the next date of hearing.

Relist on 21st September, 2020.

The respondent no.1 shall continue to abide by the statement made in the earlier proceedings of these cases.

NAVIN CHAWLA, J

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SEPTEMBER 10, 2020/Arya